

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 184 /241/HDB/2017
NAME OF THE COMPANY	Prudential Sugar Corporation Ltd &Others
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy & Others
NAME OF THE RESPONDENT(S)	Viod Kumar Baid & Prudential Sugar Corporation Ltd &Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Priyanka Author Representative	CS	priyapoluri@gmail.com 9052734747	V. Priyanka

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of Y. SURYANARAYANA	counsel for R2, R4 & R5	surya.corporate.lawyer@gmail.com 9849866556	Shilpa
N. Madhusudan representing for Milind G. Gokhale for Respondent NO.1	Counsel for Respondent NO.1	nandya.madhusudan@yahoo.com 7848121712	N. Madhusudan

ORDER

Heard Ms.V.Priyanka, Learned CS for the Petitioner and
 Ms.C.Shilpa on behalf of Mr.Y.Suryanarayana (R2,R4&R5),
 Mr.N.Madhusudan on behalf of Milind G Gokhale, Learned Counsel
 for the Respondent No.1

At the request of both the counsels, case is posted to 23.01.2018.


Member (T)

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Member (J)